

(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
Date of order: 26.6.2000

OA No.453/1997

Manna Lal Bhil S/o Shri Mangal Ram Bhil, presently working on the post of H.S.G.I Sorting Assistant, Jaipur R.M.S., Jaipur.

.. Applicant

Versus

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur-7.
3. Senior Superintendent, Railway Mail Service, Jaipur Division, Jaipur.
4. Postmaster General, Southern Region, Ajmer.
5. The S.R.M., 'J' Division, Ajmer.

.. Respondents

Mr. P.N.Jati, counsel for the applicant

Mr. Hemant Gupta, proxy counsel to Mr. M.Rafiq, counsel for the respondents

CORAM:

Hon'ble Mr. S.K.Agarwal, Judicial Member

Hon'ble Mr. N.P.Nawani, Administrative Member

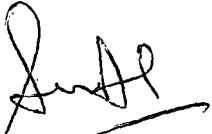
ORDER

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

Heard the learned counsel for the parties.

2. The learned counsel for the applicant submits that the applicant has filed representation dated 18.8.1997 to the Chief Postmaster General, Rajasthan Circle, Jaipur for redressal of his grievance i.e. promoting the applicant w.e.f. 29.12.1995 but the same has not been disposed of so far. He seeks directions to respondents to dispose of the representation by a reasoned and speaking order.

3. In view of the submissions of the learned counsel for the applicant, we direct respondent No.2 to decide the representation dated 18.8.1997 filed by the applicant, (if not decided/disposed of so far) by a reasoned and speaking order within two months from the date of receipt of the copy of this order. If the applicant feels aggrieved by the disposal of the said representation, he will be at liberty to approach the proper forum.



4. With the above directions, this Original Application is disposed of with no order as to costs.


(N.P. NAWANI)

Adm. Member


(S.K. AGARWAL)

Judicial Member